## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 195 OF 2016**

Dated: 7<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

GMR Kamalanga Energy Ltd. & Anr. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. G. Umapathy

Mr. Aditya Singh for R-2, 3 & 4

Mr. Gautam Prabhakar for R-5

Mr. R. B. Sharma for R-6 to 9

## <u>ORDER</u>

At the request of learned counsel for the appellant, the matter is adjourned to <u>12.12.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd